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9 undertake to send the copies  
of all Respondents' papers

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH BOMBAY

ORIGINAL APPLICATION NO. 1297 OF 1993.

DISTRICT : AURANGABAD

Shri. Subhash Landge

... APPLICANT

VERSUS

Union of India and Others.

... RESPONDENTS

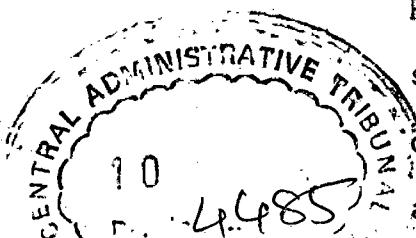
COUNTER AFFIDAVIT ON BEHALF OF APPLICANT

I, Shri Subhash Damodhar Landge do hereby state on solemn affirmation as under :

1. That I have served as a Casual Labour and worked in Doordarshan Relay Centre, Aurangabad w.e.f. 08/07/1987 to 08/02/1990.
2. I am submitting herewith the Xerox Copy of the experience certificate issued by Respondent No.2 and submitting herewith the detailed particulars of the receipt for the payment which is issued by the Respondent No.2 to me. I say & submit that on the basis of the document which shows the clear evidence that I have worked in the Department w.e.f. 08/02/1987 to 08/02/1990. The copy of the said Certificate & receipt of the payment is annexed herewith & marked at

EXH. 'A'

3. I say & submit that I have worked in the Department as per oral instructions issued by the Respondent No.2 and I obeyed the orders of the superior authority but in spite of the obeying the orders of the Respondent No.2, my services terminated are terminated orally without any notice & without any sufficient reason. I approached personally to the Respondent No. 2 for continuance of my service



*M/S* but in vain. I worked in the Department as a Casual Labour and Security Guard and I obeyed the orders of the Superior authorities which is issued from time to time to me.

4. The Respondent No.2 with malafide intention terminated my services orally because I am ~~in~~ in Reservation category. I say & submit that at present, there is a vacant post in the department at T. V. Relay Centre, Aurangabad & I am ready to serve in the Department on the above post & oblige.

Hence, this affidavit.

DEPONENT

Place :- Aurangabad,

Date :- 20 /07/1994.

( Subhash Damodhar Landge )

VERIFICATION

I, Shri Subhash s/o. Damodhar Landge, *M/S* age 29 years, Occu: Security Guard, T.V. Centre, Aurangabad do hereby state on oath that the contents of Paras 1 to 4 are true to my personal knowledge & belief and that I have not suppressed any material fact.

DEPONENT

Place :- Aurangabad,

Date :- 20 /07/1994.

( Subhash Damodhar Landge )

Identified &  
Explained by :-

*R.Daware*

( P.V. Daware ),  
ADVOCATE, HIGH COURT, AURANGABAD.

To,  
The Registrar,  
Central Administrative Tribunal,  
Bombay.

